

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 17/2000

OF 199

CA. 160/98, 302/98, 161/98

Applicant(s) Union of India and others.

Respondent(s) Abdul Hamman.

Advocate for Applicant(s) Mr. B. K. Sharma.

Advocate for Respondent(s) Mr. A. K. Phukan
Mr. H. B. Sharma.

Notes of the Registry	Date	Order of the Tribunal
The Learned Rly. Advocate has filed this Review The Judgment dtd. 9.2.2000 passed by this Hon'ble Tribunal.	21-9-00	Present: The Hon'ble Mr. Justice D. K. Choudhury, Vice-Chairman. On the prayer of Mr. B. K. Sharma, learned counsel on behalf of Mr. B. K. Sharma, learned counsel for the applic- ant case is passed over for the day.
Laid before Hon'ble court for further orders. <i>Notes to 11/9/2000</i> <u>Section Officer</u> BMO	22.9.2000 nkm	On the prayer of the learned counsel for the parties this matter may be listed on 26.9.00 for orders.

R.A 17/2000

Notes of the Registry

Date

Order of the Tribunal

26.9.00

Heard Mr B.K.Sharma, learned Railway standing counsel for the petitioner and Mr K.Munir, learned counsel for the opposite party.

Perused the statement made in para 2 of Misc.Petition No.215/2000 in R.A. 15/2000. Upon hearing the learned counsel for the parties and on perusal of the application this R.A. is dismissed as infructuous.

28.3.2000

Copy of the order
has been sent to the
D/Secy. for issuing the
same to the L/Advocates
of the parties.

pg

Vice-Chairman